

Setting up of Defence College and Arms Factories in Andhra Pradesh

4250. SHRI K. V. R. CHOWDARI : Will the Minister of DEFENCE be pleased to state :

(a) whether the Government propose to open any Defence College or Arms Factories in Andhra Pradesh in the near future; and

(b) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) : (a) and (b) There are at present no proposals to open Arms Factories in Andhra Pradesh.

An Amphibious Warfare Training School is proposed to be established near Kakinada in East Godavari District, for which land acquisition work is in progress.

Proposal to Allow 100 per cent Equity for Foreign Investors

4251. SHRI PRATAPRAO B. BHONSLE : Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to allow 100 per cent equity for foreign investors;

(b) if so, the details thereof and the reasons therefor;

(c) whether investment offers of some foreign countries are in hand; and

(d) if so, the details thereof and the date from which these offers will be effective ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) : (a) and (b) 100 per cent foreign equity is already freely permitted in 100 per

cent Export Oriented Units and units in Export Processing Zones.

(c) and (d) No, Sir. Foreign Investment offers are received from foreign companies, and not from foreign countries. Such offers are received from time to time and are disposed of in accordance with policy.

Lok Adalats

4252. SHRI PRATAPRAO B. BHONSLE :
SHRI GOPI NATH
GANAPATHI :

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) the number of Lok Adalats set up in the country, State/Union Territory-wise;

(b) the jurisdiction of these Adalats;

(c) whether there is any proposal to set up some more such Adalats in the country; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. RANGARAJAN R. KUMARAMANGALAM) : (a), (c) and (d) A statement showing the number of Lok Adalats held upto July, 1991 in various States/Union Territories is attached. Lok Adalats are not regularly constituted by Law Courts. They are voluntary efforts for resolution of disputes through conciliation. Lok Adalats are organised by the State Legal Aid & Advice Boards and District Legal Aid Com-